

(24)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2017 AT 10.30 AM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : CA/177/CAA/2017

NAME OF THE TRANSFEROR : IDHAYAM HOSPITALS ERODE LTD

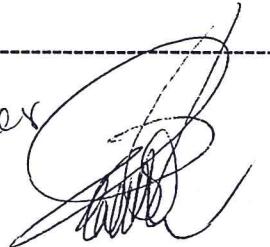
NAME OF THE TRANSFERRE : KOVAI MEDICAL CENTRE AND HOSPITAL LTD

UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(i) Mr. C. V. Madhu Seshan, PCS
For KSR & Co, CBE



ORDER

Counsel for the Petitioner present and prayed for time to mark all pages of the documents placed on record. At request, time is enlarged. Put up on **03.11.2017** at **10.30 A.M.**

- Sd -
MEMBER (TECHNICAL)
ghk

- Sd -
MEMBER (JUDICIAL)